

Name of the Corporate Debtor: Neel Motors LLP
Date of commencement of Liquidation: 01.04.2022
List of Stakeholders as on 13.07.2022

List of Secured Financial Creditors

S No	Name of Creditors	Identification No	Details of Claims Received		Details of Claims Admitted							Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks (if any)
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount Covered by Security Interest	Whether Security interest relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	The Federal Bank Limited		21.05.2022	14,74,92,659.21	14,74,92,659	Secured Financial Creditor	Refer Note No.1	NA	Refer Note No.1	NA	100.00	NA	NA	NA	NA	NA
	TOTAL			14,74,92,659	14,74,92,659											-

NOTE NO. 1:

Assets of the Corporate Debtor

- 1) Hypothecation of spare parts and unencumbered vehicles.
 - 2) Hypothecation of Book Debts aged not more than 90 days.
 - 3) Lien on invoice covering procured goods/products duly marked by corporate as financed by Bank, stamped as "Hypothecation to Federal Bank Ltd."
- Personal Assets of Partners of Corporate Debtor

- 1) Equitable Mortgage of House Property Sq. No.615, Plot No.11 admeasuring 418 sq. mtrs. And Pint admeasuring 376 sq. mtrs./4049 sq. ft. together with building/ Bungalow structure comprising of Ground floor, and second floor of Neel Bungalow of Gangadham Co-Op Housing Soc. Ltd. Phase II, Bibwewadi Kondhawa Road, Pune 41037 owned by Mr. Sunil Bhai Shah and Mrs. Rohini Sunil Shah.